

RAJASTHAN STATE JUDICIAL ACADEMY

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No: RSJA/ Trng./2022/ 455

Date: 07.03.2022

To,

The Registrar General
Rajasthan High Court
Jodhpur.

Sub.:-Regarding forwarding email received from SAMVAD, NIMHANS, Bangalore..

Respected Sir,

Apropos, we are in receipt of email dated 03.03.2022 received from Project Officer, SAMVAD, NIMHANS, Bangalore stated that their institute is going to organize a 4 Part Public Discourse Series on "Child Forensics in Child Sexual Abuse Cases" to be chaired by Former Judges of Hon'ble Supreme Court & High Courts.

It is further submitted that details showing date, time, topic, speaker and its link of the above programmes are as under:-

| Topic | To be chaired by | Date & Time | Youtube link |
|---|---|--|--|
| Evidentiary Issues In Child Sexual Abuse Cases: Dynamics of Grooming | Hon'ble (Dr) Justice Shalini Phansalkar Joshi (Former Judge, High Court of Bombay) | 15th March 2022, 6:30 - 8:00 pm | https://youtu.be/pYS3Ucn6c8c |
| Suggestibility and Tutoring Concerns In Court Preparation Programs for Child Witnesses | Hon'ble Justice Madan B. Lokur (Former Chairperson, Juvenile Justice Committee, Supreme Court of India) | 17th March 2022, 6:30 - 8:00 pm | https://youtu.be/nHQj7Tn8sVA |
| Forensic Issues In Eliciting Evidence from Young Children i.e. (Preschool Children) | Hon'ble Justice Gita Mittal (Former Chief Justice, High Court of Jammu & Kashmir) | 22nd March 2022, 6:30 - 8:00 pm | https://youtu.be/fZ1ETQE9OwM |
| Understanding and Interpreting Medical Evidence In Child Sexual Abuse Cases | Dr Shekhar Seshadri (Advisor (SAMVAD-NIMHANS)) | 24th March 2022, 6:30 - 8:00 pm | https://youtu.be/HvJKWeCqdgY |

Therefore, while enclosing herewith the copy of the above email, I am under direction to request you to flash the above mentioned links of the 4 Part Public Discourse Series on the official website of Rajasthan High Court.

With regards,

Encl:- As above

Yours sincerely,


(Kamal Chhangani)
Director



Adal Director

Acad.

4/3/2022

4/3/2022

Rajasthan State Judicial Academy <rsjadir@gmail.com>

Invitation for SAMVAD-NIMHANS' Online Public Discourse Series on Child Forensics in Child Sexual Abuse Cases (17th - 24th March 2022)

1 message

Saurabh Ashok <saurabh@nimhanschildprotect.in>

Thu, Mar 3, 2022 at 10:43 PM

To: SAMVAD - NIMHANS Child Protect <info@nimhanschildprotect.in>

Cc: Sheila Ramaswamy <sheila@nimhanschildprotect.in>, Shekhar Seshadri <shekhar@nimhanschildprotect.in>

Bcc: rsjadir@gmail.com

Dear Sir/Ma'am,

Greetings from SAMVAD-NIMHANS!

We are pleased to announce that SAMVAD-NIMHANS is organising a 4-Part Public Discourse Series on Child Forensics in Child Sexual Abuse Cases, to generate substantive engagement with key imperatives in the collection and analysis of evidence in cases of Child Sexual Abuse. The Public Series has been developed as a part of a range of different initiatives being conducted by SAMVAD to mark '10 Years of POCSO: Critical Reflections and Ways Forward'.

As many of you are aware, a significant part of SAMVAD's work pertains to the Protection of Children from Sexual Offences Act, 2012 (POCSO). Given that the implementation of POCSO is rife with challenges, particularly with regard to issues of child victim-witnesses, interviewing and eliciting evidence from children, appreciation of evidence and forensic medical evidence, among others, we hope to generate debate and discussion on some of these aspects, through the aforementioned Public Series.

Guest Speakers from The Child Witness Institute

For the aforementioned Public Series, SAMVAD has invited two Guest Speakers from The Child Witness Institute (CWI), namely Dr Karen Müller (Chief Executive Officer) & Ms. Karen Hollely (Chief Operations Officer). CWI is a non-profit organization in South Africa which has been working for over 23 years on the concerns of child witnesses in cases of abuse, violence and victimization in cases involving children. They have undertaken extensive research on matters pertaining to children in contact with the law, reformation of justice systems and training of stakeholders on these aspects of justice and law. They have also trained Judicial Officers in several countries in Africa and South-East Asia. For more information, please visit <https://childwitness.net/the-child-witness-institute/>.

4-Part Series to be chaired by Former Hon'ble Supreme Court & High Court Judges

To facilitate a transdisciplinary perspective on child forensics and Child Sexual Abuse, the SAMVAD Team has invited Former Hon'ble Supreme Court & Former Hon'ble High Court Judges, to share some thoughts and perspectives on the subject of the sessions, as well as to engage with the key perspectives of our Guest Speakers. Further details of our Hon'ble invitees are provided in the following section (In addition to the dates, timings and YouTube links for each part of the series):

1. Evidentiary Issues in Child Sexual Abuse Cases: Dynamics of Grooming

Chair: Hon'ble (Dr) Justice Shalini Phansalkar Joshi (Former Judge, High Court of Bombay)

Date & Time: 15th March 2022, 6:30 - 8:00 pm

Link: <https://youtu.be/pYS3Ucn6c8c>

2. Suggestibility and Tutoring Concerns in Court Preparation Programs for Child Witnesses

Date & Time: 17th March 2022, 6:30 - 8:00 pm
Link: <https://youtu.be/nHQj7Tn8sVA>

3. Forensic Issues in Eliciting Evidence from Young Children i.e. (Preschool Children)

Chair: Hon'ble Justice Gita Mittal (Former Chief Justice, High Court of Jammu & Kashmir)
Date & Time: 22nd March 2022, 6:30 - 8:00 pm
Link: <https://youtu.be/fZIETQE9OwM>

4. Understanding and Interpreting Medical Evidence in Child Sexual Abuse Cases

Chair: Dr Shekhar Seshadri (Advisor (SAMVAD-NIMHANS);
(Former) Senior Professor & Head, Dept. of Child & Adolescent Psychiatry; (Former) Dean,
Behavioural Sciences Division & (Former) Director, NIMHANS)
Date & Time: 24th March 2022, 6:30 - 8:00 pm
Link: <https://youtu.be/HvfKWeCqdgY>

Please note that the posters for the Online Series are attached with this email.

We sincerely look forward to you joining us for this Public Series on this important subject. We request you to please spread this message widely on all social media platforms and WhatsApp groups, amongst your networks of dedicated child-related stakeholders!

Thanking you,

Warm regards,

Saurabh Shashi Ashok
Project Officer, Policy and Law
SAMVAD (Support, Advocacy & Mental health interventions for children in Vulnerable circumstances And Distress)
(A National Initiative & Integrated Resource for Child Protection, Mental Health, & Psychosocial Care)
Dept. of Child and Adolescent Psychiatry
National Institute of Mental Health & Neurosciences (NIMHANS) Bangalore
Supported by Ministry of Women & Child Development, Government of India
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